

reasons therefor;

(d) whether any scheme has been formulated for supply of drinking water in these villages; and

(e) if so, the details thereof and the time by which the drinking water is likely to be made available to all the problem villages in the State?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (DEPARTMENT OF RURAL DEVELOPMENT) (SHRI UTTAMBHAI H. PATEL): (a) All the identified problem villages of 1980 and 1985 surveys have already been covered fully or partially with safe drinking water facilities in Madhya Pradesh.

(b) and (c). Special assistance of Rs.4 crores has been provided to the State Government for drinking water facilities in the drought hit villages in addition to release of Rs.14.10 crores under the normal allocation for Accelerated Rural Water Supply Programme which is also to be utilised in all the districts including the drought affected areas.

(d) The State Government had formulated an Action Plan in December 1992 of Rs.29.78 crores to combat scarcity in 5952 villages.

(e) Out of scarcity funds made available by the State Government, 5384 tubewells have been drilled in the scarcity hit villages upto 30th June, 1993. All the problem villages have been provided at least one source of drinking water.

[English]

Enquiry into Entrance Examination for Armed Forces Medical College

1572. SHRI PRITHVIRAJ D. CHAVAN: Will the PRIME MINISTER be pleased to

state:

(a) whether the Government are aware that the entrance examination for the Armed Forces Medical College in Pune for 1993 session has been bungled up;

(b) if so, the reasons thereof;

(c) whether any enquiry has been conducted into the incidence; and

(d) if so, the findings thereof?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI MALLIKARJUN): (a) No, Sir.

(b) to (d). Do not arise.

Foreign Investment Under Electronic Hardware Technology Park

1573. SHRI MANORANJAN BHAKTA: Will the PRIME MINISTER be pleased to state:

(a) whether the Electronics Hardware Technology Parks* (EHTP) have attracted direct foreign investment (DFI) worth \$ 28 million in the last six months;

(b) if so, whether leading companies from the US, UK and Singapore have tied up with Indian Industry to manufacture electronic items including consumer goods for export; and

(c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY (DEPARTMENT OF ELECTRONICS AND DEPARTMENT OF OCEAN DEVELOPMENT) AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI RANGARAJANKUMARAMANGALAM): (a)